

(ii) A copy (in English and Hindi) of the Ministry of Power Notification No. L-1/260/2021/CERC., dated the 10<sup>th</sup> December, 2024, notifying that clause 8 of Central Electricity Regulatory Commission (Deviation Settlement Mechanism and Related Matters) Regulations, 2024 shall come into effect from 00.00 hours of 23.12.2024 and until the period ending 24.00 hours of 22.12.2024, issued under clause 2 of Regulation 1 of the said Regulations.

[Placed in Library. see No. L.T. 2468/18/25]

- I. **Reports and Accounts (2023-24) of the Omnibus Industrial Development Corporation of Daman & Diu and Dadra & Nagar Haveli Limited (OIDC), Daman, Daman and ANIIDCO, Port Blair, Andaman & Nicobar and related papers.**
- II. **Reports and Accounts (2023-24) of MSME-Technology Centre, Kanpur, Uttar Pradesh and MSME-Technology Centre, Durg, Chhattisgarh and related papers.**

**सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय में राज्य मंत्री (सुश्री शोभा कारान्दलाजे):** महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखती हूँ :-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

(i) (a) Thirty-second Annual Report and Accounts of the Omnibus Industrial Development Corporation of Daman & Diu and Dadra & Nagar Haveli Limited (OIDC), Daman, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

[Placed in Library. see No. L.T. 2383/18/25]

(ii) (a) Thirty-sixth Annual Report and Accounts of the Andaman & Nicobar Islands Integrated Development Corporation Limited (ANIIDCO), Port Blair, Andaman & Nicobar, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

(b) Statement by Government accepting the above Report.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the

papers mentioned at (1) above.

[Placed in Library. see No. L.T. 2384/18/25]

II. A copy each (in English and Hindi) of the following papers: -

- (i) (a) Annual Report and Accounts of the MSME-Technology Centre, Kanpur, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.  
 (b) Statement by Government accepting the above Report.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. see No. L.T. 2382/18/25]

- (ii) (a) Third Annual Report and Accounts of the MSME-Technology Centre, Durg, Chhattisgarh, for the year 2023-24, together with the Auditor's Report on the Accounts.  
 (b) Statement by Government accepting the above Report.  
 (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. see No. L.T. 2533/18/25]

#### Notifications of the Ministry of Mines

**खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दूबे):** महोदय, मैं अपतट क्षेत्र खनिज (विकास और विनियमन) अधिनियम, 2002 की धारा 35 की उप-धारा (3) के अधीन अपतट क्षेत्र खनिज संरक्षण और विकास नियम, 2024 को प्रकाशित करने वाली खान मंत्रालय की अधिसूचना सं. सा.का.नि. 791 (अ)., दिनांक 31 दिसम्बर, 2024 की एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ।

[Placed in Library. see No. L.T. 2273/18/25]

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#### REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING COMMITTEE ON HOME AFFAIRS

**डा. राधा मोहन दास अग्रवाल (उत्तर प्रदेश):** महोदय, मैं विभाग-संबंधित गृह कार्य संबंधी संसदीय स्थायी समिति के निम्नलिखित तीन प्रतिवेदन (हिन्दी तथा अंग्रेजी में) प्रस्तुत करता हूँ:-